

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

OA.1132 of 1996

Date of Order: 06.5.98.

Present: Hon'ble Mr. Justice S.N.Mallick, Vice-Chairman.  
Hon'ble Mr. S. Dasgupta, Administrative Member.

BALAI CHAND MIDYA

-VS-

UNION OF INDIA & ORS.

For the petitioner: None.

For the respondents: NONE.

O R D E R

None appears for the petitioner when the matter is called on for hearing. The application is dismissed for default. No order as to costs.

None also appears for the respondents.

  
(S. Dasgupta)  
Member (A)

  
(S.N. Mallick)  
Vice-Chairman.

s.b.